

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/18(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS ANUPRIYA MANAGEMENT PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Debdeep Sinha, Adv.] For the Resolution Professional
Mr. Yogesh Gupta, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of RP present.
2. This application to bring on record the progress report is yet to be filed.
3. Therefore, list this matter for consideration on **23.02.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**